

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1285
ANSWERED ON 03/12/2024**

HOUSES UNDER PMAY

1285. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses approved under Pradhan Mantri Awas Yojana (PMAY) particularly in Dahod, Panchmahal and Mahisagar districts of Gujarat;**
- (b) the number of houses targeted to be provided in the said districts; and**
- (c) whether any targets have been fixed to provide houses to the remaining eligible poor families under the said schemes, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of *Pucca* houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the proposal for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses as per the existing unit assistance. Under the PMAY-G, the beneficiaries are identified from the Socio-Economic Caste Census (SECC) 2011 based Permanent Wait List (PWL) and finalised Awas+ (2018) survey lists (after updation). A target of 3.33 crore houses have been allocated to the States/Union Territories (UTs), against which they have given house sanctions to more than 3.21 crore beneficiaries and 2.67 crore houses have been completed as of 28.11.2024. The existing SECC 2011 PWL and Awas+ 2018 list for the State of Gujarat is already saturated by allocation of target of 9,02,354 houses under the PMAY-G by this Ministry. The Ministry allocates the target to the States/UTs and the further distribution of targets is done by

the State/UT themselves. The targets fixed, houses sanctioned and completed under PMAY-G in the State of Gujarat and particularly in Dahod, Panchmahal and Mahisagar districts of Gujarat State, as of 28.11.2024, are given in Annexure.

The Ministry of Housing and Urban Affairs (MoHUA) has been implementing the Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015, with the aim of providing all-weather pucca houses equipped with basic amenities to all eligible urban beneficiaries. The scheme is implemented through four verticals: Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR), and the Credit Linked Subsidy Scheme (CLSS), as per the eligibility criteria outlined in the scheme guidelines. Based on project proposals received from the States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.22 lakh have been grounded and more than 88.22 lakh are completed/delivered to the beneficiaries as on 25.11.2024. The remaining houses are at different stages of construction. A total of ₹1.99 lakh crore of Central Assistance has been sanctioned, ₹1.66 lakh crore released, and utilization certificate of about ₹1.56 lakh crore has been received under the scheme, so far. PMAY-U scheme is demand based scheme hence targets are not assigned and houses approved, grounded for construction & completed/delivered in the state of Gujarat and particularly in Dahod, Panchmahal and Mahisagar districts of Gujarat State are given in Annexure.

(c): The PMAY-G has been approved for implementation till March, 2029 to provide assistance to additional 2 crore houses for achieving “Housing for All” in rural areas, and this includes the saturation of the existing beneficiary lists of the scheme by covering the remaining eligible households. The Awaas+ 2024 Mobile App has already been launched on 17.09.2024 for conducting survey by the States/UTs as per modified exclusion criteria to identify additional eligible households under the PMAYG.

PMAY-U: The Mission Period was up to 31.03.2022 which has been extended up to 31.12.2024 only to complete all the sanctioned houses without changing funding pattern and implementation methodology of the scheme. CLSS vertical has not been extended beyond 31.03.2022.

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1285 TO BE ANSWERED ON 03.12.2024 REGARDING “HOUSES UNDER PMAY”

PMAY-G: The details of targets allocated, houses sanctioned and completed under PMAY-G in the districts of Dahod, Panchmahal and Mahisagar of Gujarat State, as of 28.11.2024 are given as under:-

(units in nos.)

| S. No. | Name of the State/ District | Target allocated | Houses sanctioned | Houses completed |
|---------------|------------------------------------|-------------------------|--------------------------|-------------------------|
| 1 | Gujarat | 9,02,354 | 8,16,146 | 5,60,969 |
| 2 | Dahod | 1,18,369 | 1,15,950 | 1,06,993 |
| 3 | Panchmahal | 1,53,836 | 1,40,643 | 86,617 |
| 4 | Mahisagar | 50,443 | 47,070 | 22,296 |

PMAY-U: The details of houses approved, grounded for construction & completed/delivered in the state of Gujarat and particularly in Dahod, Panchmahal and Mahisagar districts are given as under:-

(units in nos.)

| S. No. | Name of the State/ District | Houses Sanctioned | Houses Grounded | Houses Completed/ delivered |
|---------------|------------------------------------|--------------------------|------------------------|------------------------------------|
| 1 | Gujarat | 10,05,204 | 9,79,704 | 9,31,989 |
| 2 | Dahod | 4,874 | 4,762 | 4,403 |
| 3 | Panchmahal | 8,087 | 8,064 | 7,821 |
| 4 | Mahisagar | 2,856 | 2,801 | 2,659 |
